

**REPRESENTATION FROM CASHEWNUIT
PRODUCERS**

*196. SHRI P. A. SOLOMON: Will the Minister of RAILWAYS be pleased to state:

(a) whether any representation has been received by Government from cashewnut producers for the grant of reduction in railway freight for transporting salted cashewnut tins in the passenger trains; and

(b) if so, what action Government have taken thereon?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) The requests were carefully examined but could not be agreed to.

The firms concerned were advised accordingly by the Railway Administration.

SHRI P. A. SOLOMON: Is it not a fact that other varieties of Indian sweets including prepared groundnuts are allowed at concessional rates in passenger trains?

SHRI S. V. RAMASWAMY: These cashewnuts, they are not given the concessional rate because this is a commodity which can bear this rate.

DR. A. SUBBA RAO: Is that because this cashewnut, the prepared and salted cashewnut, can afford to wait and take the delay caused in goods trains?

SHRI S. V. RAMASWAMY: This is not a perishable commodity, and on the other hand the company has subsequently asked that it should be treated as "sweets Indian". I don't know how cashewnut can be treated as "sweets Indian."

DR. A. SUBBA RAO: In view of the necessity for having small-scale and cottage industries, may I know whether the Government is prepared to consider the giving of these conces-

sions to this industry because it will be too costly for it at the present rate?

SHRI P. A. SOLOMON: Also it is perishable.

SHRI S. V. RAMASWAMY: The quantity involved is only 50 tons and nothing can be gained by reducing it. The price of cashewnut is such that it can bear this tariff.

**REVISION OF SENIORITY IN THE CADRE OF
ASSISTANTS IN THE RAILWAY BOARD**

*197. SHRI PERATH NARAYANAN NAIR: Will the Minister of RAILWAYS be pleased to state:

(a) whether the question of revision of seniority in the cadre of Assistants in the Railway Board has been finalised; and

(b) if the reply to part (a) above be in the negative, when it is likely to be finalised?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Not yet.

(b) Efforts are being made to dispose of it as early as possible.

SHRI PERATH NARAYANAN NAIR: This question of seniority concerning a relatively small number of persons has been before the Railway Board for so many years. May I know why there has been this undue delay?

SHRI S. V. RAMASWAMY: It is no undue delay. It is a very complicated issue. There are rival interests, conflicting interests. The question of applying different rules leads to certain difficulties. The Board and the Ministry are exercised over it and they are bestowing their best attention upon it and it is hoped that it will be solved quickly.

SHRI PERATH NARAYANAN NAIR: Is it a fact that the Staff

Council of the Railway Board has decided that with regard to the fixing of seniority of Assistants, the length of service in the clerical grade should be the criterion?

SHRI S. V. RAMASWAMY: Yes, and there is another principle also which another section is urging, and hence there is conflict.

MR. CHAIRMAN: The question-hour is over.

WRITTEN ANSWERS TO QUESTIONS

PROMOTION IN THE INDIAN AIRLINES CORPORATION

*198. SHRI PERATH NARAYANAN NAIR: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) whether Government have recently issued any instructions to the Indian Airlines Corporation regarding promotion of staff; and

(b) if so, whether a copy of the instructions will be laid on the Table of the House?

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIUDDIN) : (a) and (b). The promotions of the staff are governed by the Recruitment and Promotion Rules framed by the Corporation, with the approval of the Central Government, under Section 45 of the Air Corporations Act. These rules stand amended on the basis of the Award of the National Industrial Tribunal in the dispute between the Indian Airlines Corporation and their workmen.

PRIMARY SCHOOLS FOR THE CHILDREN OF RAILWAY EMPLOYEES

♦199. SHRI DEOKINANDAN NARAYAN: Will the Minister of RAILWAYS be pleased to state:

(a) the number of primary schools which are being conducted at present by the Railways for the children of railway employees at different stations in the country; and

(b) how much money has been spent on these schools during the year 1957-58 and so far in 1958-59?

THE DEPUTY MINISTER of RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) 103.

(b) 1957-58—15½ lakhs.
1958-59—Information is not available.

GOVERNMENT GRANTS TO STATES FOR HEALTH SCHEMES

*200. SHRI DEOKINANDAN NARAYAN: Will the Minister of HEALTH be pleased to state:

(a) what grants made by Government to different States for Health Schemes were not fully utilised by them during the years 1956-57, 1957-58 and 1958-59; and

(b) the names of the States that, could not fully utilise the grants?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) Grants for Health Schemes were given to the States in 1956-57 and 1957-58 on the basis of expenditure reported by them according to the agreed patterns of Central assistance for the individual schemes. The question of non-utilisation of grants given by the Centre did not, therefore, arise. For 1958-59, funds to the extent of three-fourths of the allocations have been released to State Governments on monthly basis as ways and means advances up to the end of December, 1958. Final adjustment sanctions will be issued before the close of the financial year on receipt of statements of expenditure from the States.

(b) Does not arise.-